(c) what steps are contemplated to remove the industrial backwardness of the Union Territory of Andamans and Nicobar Islands in this context and the progress so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Establishment of Industrial Estates is undertaken by the State Governments. Central Government have no scheme to establish industrial estates in various parts of the country.

(b) Does not arise.

(c) In Andamans & Nicobar Islands an industrial estate with 10 sheds and some developed plots have already been established at Port Blair. Small scale units are already working in the estate. There is no proposal to set up any more Industrial estate in the Union Territory in the near future.

In this Union territory the Industries Office was raised to the status of a Directorate in March, 1978. A Director of Industries has been appointed. One District Industries Centre has been set up in the Union Territory with one General Manager and 3 Managers. Credit Manager and other supporting staff is yet to be appointed. In 1978-79 about 15 small scale units were set up in Andamans & Nicobar Islands. The backwardness of the Union Territory of Andamans & Nicobar Islands is proposed to be removed through the establishment of growth centres based on techno-economic surveys and preparation of action plan for District Industries Centre and its execution.

In addition the Union Territory has been declared as industrially backward to qualify for Central Investment Subsidy and Transport Subsidy. A sum of Rs. 4,77,678/- has so far been reimbursed to Union Territory Administration under the Central Investment Subsidy Scheme.

Reservation of manufacture of Sodium Silicate for Small Scale Industries

239. DR. VASANT KUMAR PANDIT: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that manufacture of Sodium Silicate is reserved for Small Scale Industries Sector;

(b) whether it is a fact that M/s. Swastik Household Ltd. (ii) Ogale Glass Works Ltd. (iii) M/s. Gujarat Minerals & Development Corporation and large scale monopoly houses are manufacturing Sodium Silicate for some years;

(c) whether the Development Commissioner has initiated legal action against the above Companies; and

(d) what protection is given to Small Scale Manufacturers of Sodium Silicate against monopoly established by the big houses?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir.

(b) to d). Sodium Silicate industry has been reserved since 1970 for exclusive development in the small scale sector. As per the existing Reservation Policy, no unit is permitted to be set up in the organised sector for this item and the existing units in the organised sector are also not allowed to expand their capacity.

राजस्थान को विशेष राज्यों की श्रेणी में शामिल किया जाना

240. श्री एस० एस० सोमानी : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में हाल में आयोजित राष्ट्रीय विकास परिषद् की बैठक में कहा गया है कि राजस्थान को पर्वतीय राज्यों की तरह राज्यों की विशेष श्रेणी में रखा जाना चाहिए ;

(ख) क्या केन्द्रीय सरकार को इस बात की जानकारी है कि राजस्थान के रेगिस्तानी क्षेत्रों में विशेष रूप से जैसलमेर में, पर्वतीय राज्यों की अपेक्षा जीवन अधिक कठिन है ; और

(ग) यदि हां, तो क्या केन्द्रीय सरकार इस बारे में उदार नीति अपनाएगी ?

योजना मंत्रालय में राज्य मंत्री (श्री फ़ज़लुर रहमान) : (क) से (ग). राष्ट्रीय विकास परिषद् की समिति की बैठक में राजस्थान को विशेष श्रेणी का राज्य मानने के लिए कोई सुझाव नहीं दिया गया था। राजस्थान के मुख्य मंत्री ने केन्द्रीय सहायता के आबंटन में जनसंख्या के कम घनत्व वाले क्षेत्रों के लिए विशेष ध्यान रखने के लिए कहा था। आबंटन से सम्बन्धित प्रश्नों पर और आगे विचार राष्ट्रीय विकास परिषद् द्वारा किया जाएगा, जिसकी बैठक 24 और 25 फरवरी, 1979 को होने वाली है।

Committee to inquire into Electronic policy

241. SHRI K. T. KOSALRAM:

SHRI BALASAHEB VIKHE PATIL:

Will the Minister of ELECTRONICS be pleased to state:

(a) the terms of reference and the membership of the Committee constituted to inquire into the electronic policy of Government, the structure of the Department of Electronics including the Electronics Commission; and

(b) whether this Committee has invited opinions from the Electronics Industry about the electronic policy of Government?

THE PRIME MINISTER (SHRI **MORARJI DESAI**): **(a) With a view to having a quick review of Polices** and organisational structures in the Department of Electronics (including the Electronics Commission), so that new directions of policy are identified as early as possible and organisational structures are fashioned to implement the new policies effectively, a small Committee of Secretaries consisting of the following was constituted on 7-12-1978:

1. Shri Mantosh Sondhi, Secretary, Ministry of Steel & Mines—*Chairman.*

2. Dr. B. Nag, Secretary, Department of Electronics.

3. Shri J. A. Dave, Secretary, Ministry of Communications.

4. Shri M. Menezes, Secretary, Defence Production, Ministry of Defence.

(b) To assist the Committee in its deliberations the Committee has requested for views, on all matters relevant to its terms of reference, from the Associtions concerned with Electronics Industries and the views of the Public Sector Undertakings concerned with Electronics.

बिहार में औद्योगिक विकास के लिये नियतन

142. **श्री युवराज** : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नई औद्योगिक नीति के अनुसार ग्रामीण क्षेत्रों में लघु उद्योगों के विकास के लिये बिहार राज्य में कोई लघु तथा कुटीर उद्योग योजना क्रियान्वित की गई है; और

(ख) यदि हां, तो पांचवीं योजना में नियत की गई राशि की तुलना में छठी योजना के दौरान कितनी धनराशि नियत की गई थी ?

उद्योग मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) : (क) ग्रामीण तथा लघु उद्योग के क्षेत्र में योजनाएं अधिकांशत: राज्य सरकार द्वारा क्रियान्वित की जाती है। नई औद्योगिक नीति के अनुसरण में ग्रामीण क्षेत्रों में लघु उद्योगों के तीव्र विकास के लिए आवश्यक सहायता तथा सेवा प्रदान करने के लिए बिहार राज्य में 18 जिला उद्योग केन्द्र पहले ही स्थापित किये जा चुके हैं। राज्य में शेष 13 जिलों में अतिरिक्त 13 जिला उद्योग केन्द्र स्थापित करने का राज्य सरकार का प्रस्ताव विचाराधीन है राज्य सरकार से जिला उद्योग केन्द्रों की स्थिति की वर्तमान प्रगति के बारे में जानकारी प्रस्तुत करने का अनुरोध किया गया है ताकि केन्द्रीय सरकार इस सम्बन्ध में निर्णय ले सके। भारत सरकार पर आने वाले अनावर्ती खर्च के लिए प्रत्येक जिला उद्योग केन्द्र को 5 लाख रुपये की राजसहायता और प्रत्येक जिला उद्योग केन्द्र में हुए वास्तविक व्यय के 75 प्रतिशत के बराबर आवर्ती अनुदान देती है जो प्रति केन्द्र अधिक से अधिक 3.75 लाख रु0 प्रतिवर्ष होगी। नई औद्योगिक नीति में दी गई अन्य सुविधाएं अर्थात छोटे (टाइनी) क्षेत्र के लिए प्रारम्भिक पूंजी/मार्जिन राशि की व्यवस्था ऋण सुविधाओं का उदारीकरण आदि बिहार में लघु एककों को उपलब्ध है।